

Smart Identity Card for Members of Parliament

As part of the Smart ID Card based Visitors' Management System for access in the New Building of Parliament, Smart Identity Cards for Hon'ble Members have been prepared. Accordingly, Hon'ble Members may kindly collect their Smart Identity Cards at the following location on Tuesday, the 19th September 2023 from 1030 hrs onwards.

Sl. No.	Division No.	Location	Counter No.
i	001 to 543	Waiting Hall adjacent to Building Gate No.4, Parliament House	Counter No. 01

2. Smart Identity Card shall be handed over to the Hon'ble Member(s) only. The old Photo Identity Card may kindly be returned to the issuing officer.

3. Further, for the convenience of those Hon'ble Members, who could not furnish the bio-metric and personal data so far, a Facilitation Desk has been established between Lobby „B“ and „C“, Central Hall, Parliament House from 1030 hrs onwards on 19th September, 2023 for collection of personal and biometric data.

Kind co-operation of Hon'ble Members is solicited.

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.
